

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 116(ND)/2016

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr. V/s. Taurus Thermoplastics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242, 244

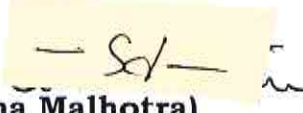
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) :	Mr. R. K. Gupta, Advocate			
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For the Respondents (s):				
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ORDER

Re-notify this case on 23rd January, 2018.


(Ina Malhotra)
Member (J)

(Lekhraj Singh)